

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (Cr.) No. 226 of 2019

M/s At-Libra BPL (JV) through its partner Rahul Singh & Anr.
... Petitioners

Versus

The Union of India through CBI ... Opposite Party

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. K.S. Nanda ,Adv.
For the CBI : Mr. Rohit Sinha, Adv.

08 / 25.03.2021

Heard the parties through Video Conferencing.

After some arguments, learned counsel appearing for the petitioners seeks permission of the court to withdraw this writ petition.

Prayer is allowed.

Accordingly, this writ petition is dismissed as withdrawn.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-